

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SCivil Appeal No.5938/2016

SHIVAJI ESTATE LIVESTOCK AND FARMS PVT. LTD

Appellant(s)

VERSUS

ADELKAR PRATIBHA B. (DEAD) &amp; ORS.

Respondent(s)

WITH

C.A. No. 18323-18324/2017 (XVII-A)

(IA No. 127185/2017 - I/A FOR AMENDMENT OF MEMO OF PARTIES)

Date : 25-04-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s)

Mr. Nitin S. Tambwekar, Adv.

Mr. Seshatalpa Sai Bandaru, AOR

Mr. Rana Biswas, Adv.

Mr. Sunil Sharma, Adv.

Ms. Sharmila Upadhyay, AOR

Mr. Rajesh Sharma, Adv.

Mr. Sarvjit Pratap Singh, Adv.

For Respondent(s)

Mr. Nitin S. Tambwekar, Adv.

Mr. Seshatalpa Sai Bandaru, AOR

Mr. Aaditya Aniruddha Pande, AOR

Mr. Siddharth Dharmadhikari, Adv.

Mr. Bharat Bagla, Adv.

Mr. Sourav Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In view of letter circulated by learned counsel for the State of Maharashtra seeking adjournment on the ground of taking instructions, list the Appeals on 25-07-2023.

(VISHAL ANAND)

ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)

COURT MASTER (NSH)